

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1827
ANSWERED ON:24.08.2007
COMMERCIAL SPACE DEVELOPED BY HUDCO
Fanthome Shri Francis

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government is aware that built up commercial space developed by Housing and Urban Development Corporation Limited (HUDCO) in Delhi has not been utilized/auctioned for several years;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government for auction of the above commercial space?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): Housing & Urban Development Corporation Ltd. (HUDCO) has developed three properties at Bhikaji Cama Place and one at Andrews Ganj, New Delhi. Out of these, two properties at Bhikaji Cama Place are already disposed off to Government/Government bodies. As regard another property at Bhikaji Cama Place most of the space has already been allotted/disposed off to Government bodies.

As regards property at Andrews Ganj Delhi , HUDCO is acting as an agent of the Government for its development as per terms of allotment & lease deed and all commercial spaces have been allotted. However, due to the ongoing litigation, nine Guest Houses and Hotel site are still in possession with HUDCO with can be occupied on conclusion of litigation and as per decision of the lessor, i.e., Ministry of Urban Development, Government of India.